

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 42

**IA 848/2022 IN C.P./(IB)/357/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Aurangabad Steel Corporation V/s Birla  
Precision Technologies Ltd**

*Appearance (via video-conference):*

For the Applicant : Advocate Sandesh Shukla i/b Abhay  
Nevagi & Associates

For the Respondent : None present

Section 60(5), 9 of the IBC, 2016

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ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 25.11.2022, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare